

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NO.48967/2023 in

Petition(s) for Special Leave to Appeal (C) No(s).29281-29282/2019

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

Date : 05-04-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. Diksha Rai, AOR

For Respondent(s)

Mr. Purushottam Sharma Tripathi, AOR (Mentioned by)

Mr. Bhakti Vardhan Singh, AOR

Mr. Satpal Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List on 24.04.2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)